

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
CP No. (IB)- 64/95/JPR/2022
Under Section 95 of IBC, 2016

In the matter of:

Bank of Baroda

...Applicant/Creditor

Versus

Mr. Vikas Ladia

...Personal Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

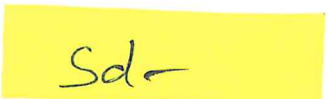
Present Through Video Conferencing: -

For the Applicant : Anubha Singh, Adv.

ORDER

Heard Ms. Anubha Singh, Adv. appearing on behalf of the Applicant. List
the matter on 28.02.2023.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

January 23, 2023